

DIVISION BENCH

O-49

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/174(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th February, 2021, 10:30 A.M

Name of the Company	LOK REALTORS PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Jyoti Mandal, PCA

Ms. Swati Bajaj, PCS

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For the Petitioners

Mr. Harihara Sahoo, Joint Director, Office of the Regional Director, Eastern Region,
Ministry of Corporate Affairs

ORDER

The Ld. Authorised representative on behalf of the Petitioners is present.

Mr. Harihara Sahoo, Joint Director, Office of the Regional Director, Eastern Region,
Ministry of Corporate Affairs, is present.

List this matter on 24th March, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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